

DIVISION BENCH
COURT - I

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1671(KB)2019
IA(IBC)(DIS.)/17(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	ANMOL FEEDS PRIVATE LIMITED VS DYNAMIC HATCHERIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance VC and Physical (Hybrid) Mode

Ms. Pallavi Ray, Adv.

] For the Liquidator

ORDER

1. Ld. Counsel for the liquidator present.
2. IA(IBC)(DIS)/17(KB)2024
 - a. Ld. Counsel appearing for the Applicant seeks three days' time to file hard copy of this IA with the Registry. Time is allowed.
 - b. Post this matter thereafter on **10.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**